

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.3399
TO BE ANSWERED ON 26.03.2018

Impact of projects in forest area

3399. SHRI SURENDRA SINGH NAGAR

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether the National Wildlife Board has accorded approval to various projects which are in areas identified for forest conservation or passing near such areas which may cause death of wildlife;
- (b) if so, the details thereof;
- (c) whether Government is aware of the fact that this would not only affect the wildlife but the entire eco-system as well for a long time; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) The Standing Committee of National Board for Wildlife considers the proposals for developmental projects falling inside or within 10 km from the boundary of wildlife sanctuaries and national parks.
- (c) & (d) The Standing Committee of National Board for Wildlife takes decision on the basis of recommendations received from State Government and approves along with the site specific conditions and mitigation measures imposed by the State Chief Wildlife Warden, State Board for Wildlife, National Tiger Conservation Authority and Wildlife Institute of India to safeguard the wildlife and eco-system as applicable.
